

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

CP No. 91/Chd/Hry/2023

IN THE MATTER OF

**Kapil Bindal Shareholder of White ...
Label Technologies Private Limited**

Appellant

Versus

**Registrar of Companies NCT Of Delhi ...
And Haryana**

Respondent

Under Section: 252(3), CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.07.2024.

Sd/-

Court Officer